C. Superintendent of Museum, Bhubaneswar, Odisha; Additional Director, Patna Museum, Patna; Director, State Museum, Lucknow; Director, Salarjung Museum, Hyderabad; Director Government Museum, Almora, Uttrakhand; have informed that no funds have been received from Government of India.

Loss of heritage structures

 $2664.\,SHRI\,RAVI\,SHANKAR\,PRASAD$: Will the Minister of CULTURE be pleased to state :

- (a) whether it is a fact that the country has lost many heritage structures in recent years;
 - (b) if so, the details of these heritage structures; and
 - (c) the steps taken by Government to protect and restore such heritage structures?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH):
(a) and (b) As per Performance Audit Report of Comptroller and Auditor General of India (CAG), 92 monuments/sites were reported to be missing/untraceable. The detailed inspection of all these monuments/sites reported as missing by CAG have been carried out by the respective field offices of Archaeological Survey of India. After the field survey, the status of the 92 monuments/sites is as below:

Number of monuments/sites which physically exist:	42
Number of monuments/sites affected due to rapid urbanization:	14
Number of monuments/sites submerged under reservoir/dam:	12
Number of monuments/sites which are untraceable:	24

(c) The Archaeological Survey of India is making its best efforts to maintain the authenticity of the monuments/sites which physically exist by way of proper conservation and preservation. Regarding the monuments/sites which are affected due to urbanization/commercialization/habitation; these are examined on case to case basis and appropriate measures are taken after examining the actual situation for their revival and protection.

Review committee for the zonal cultural centres

 $2665.\,SHRI\,MANI\,SHANK\,AR\,AIYAR$: Will the Minister of CULTURE be pleased to state:

(a) whether it is proposed to set up a Coordination Committee to oversee the

implementation of the recommendations of the 2011 Report of the Review Committee for the Zonal Cultural Centres, if so, the details thereof; and

(b) whether the Coordination Committee has started functioning and if not, the reasons therefor?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) The Government has set up a Coordination Committee on 9th September, 2013 as per the following composition:

1. Shri Mani Shankar Aiyar Chairperson

2. Directors of six Zonal Members (Ex -officio) Cultural Centres (ZCCs)

3. Director of one ZCC, Member Secretary (Ex-officio) on rotational basis, for a period of one year

The Coordination Committee has started functioning w.e.f. 29th November, 2013.

Renovation of national monuments and museums in Madhya Pradesh

2666. DR. NAJMA A. HEPTULLA: Will the Minister of CULTURE be pleased to state:

- whether Government has any proposal to renovate National Monuments and Museums across the country including Madhya Pradesh;
 - if so, the monument-wise and museum-wise details thereof; and
- the estimated cost of the projects along with the time by when the above monuments and museums are likely to be renovated?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) to (c) the conservation work of protected monuments in the country including Madhya Pradesh, is a continuous process and essential repair work of them is attended regularly as per archaeological norms and principles, within the available resources. Similarly repair, renovation, maintenance and up-gradation work of museums under Archaeological Survey of India (ASI) is also attended within the allocated resources. The protected monuments and museums under ASI are in a good state of preservation.

Similarly, the museums under the Ministry of Culture are in a good state. However, to further improve, expand and modernize them, Indian Museum, Kolkata has undertaken a modernization and up-gradation project at a cost of Rs. 99.76 crores. Victoria Memorial Hall, Kolkata's proposal for up-gradation and modernization with a total outlay of Rs. 59.96 crores has also been approved by the Ministry.